GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1479
ANSWERED ON:14.08.2013
AMENDMENTS IN TELEGRAPH ACT
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government plans to amend the 128 year old Indian Telegraph Act in a bid to check misuse of Voice over Internet Protocol (VoIP);
- (b) if so, the details thereof and the reasons therefor;
- (c) the main features of the amended Act; and
- (d) the time by which it is likely to be amended and implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) No, Madam.
- (b) to (d) Do not arise in view of (a) above.